

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : V.CHITAMBARESH

DATE OF APPOINTMENT : 8.11.2011

DECLARED ASSETS

ASSETS OF THE JUDGE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
	a) Double storied residential building of area 3200 Sq.Feet.	<u>F.D.</u> Rs.1,66,46,739 <u>S.B</u> Rs.7,12,914 Total:- Rs.1,73,59,653	Gold - 582 grams. Diamond Rings - 3	Hundai I-10 vehicle - 2008	Shares:- Rs.18,64,572/- Mutual Funds: 28020.675 units. BONDS: 500 NHAI BONDS Insurance Policies Annual Premium Rs.3,16,705/-
	b) Three Bed room residential apartment of plinth area 1800 Sq.Feet.				
	c) Commercial Premises 3000 Sq. Ft.				

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : V.CHITAMBARESH

NAME OF THE SPOUSE : RADHA CHITAMBARESH.

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY		MOVABLES			
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
		F.D. Rs.46,47,724/-	Gold 640 grams.		Shares Rs.80,000/-
		S.B. Rs.90000	Silver 5 KG.		
		TOTAL: Rs.47,37,724			

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : V.CHITAMBARESH

NAME OF THE DEPENDENT
CHILD/CHILDREN : GOVIND VENUGOPAL

DECLARED ASSETS

ASSETS OF THE DEPENDENT CHILD/CHILDREN

IMMOVABLE PROPERTY			MOVABLES		
Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
-	-	S.B. Rs.31,415/-	-	-	LIC (Market Plus I) UTI Scholarship Plan-

LIABILITIES

NIL

Note:- Further details available with the Hon'ble Chief Justice